## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 1159 OF 2017 IN DFR NO. 4260 OF 2017

Dated: 20<sup>th</sup> December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Photon Suryakiran Private Limited .... Appellant(s)

Vs.

Mangalore Electricity Supply Company Limited & Anr. .... Respondent(s)

Counsel for the Appellant (s) : Ms. Anuradha Mukherjee

Ms. Anu Shrivastava

Counsel for the Respondent(s) : --

## <u>ORDER</u>

Post this matter for hearing on <u>12.01.2018</u>, as requested by the learned counsel, Ms. Anuradha Mukherjee, appearing for the Appellant,

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

js/vt